

Item-16

19.1.2005

MA-134/2005 IN  
OA-824/2003

Present: Ms. Meenu Maine, counsel for applicant.

Sh. R.L.Dhawan, counsel for respondents.

MA-134/2005

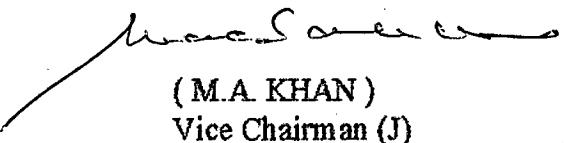
Respondents have filed this application for extension of time for implementing the order of the Tribunal dated 11.10.2004 in OA-824/2003.

Applicant wants two months time to implement the order. Prayer not opposed.

But it is submitted that it should be the final opportunity to the respondents.

Time for implementing the aforesaid order is extended by two months as final opportunity. Application stands disposed of.

  
( D.R. TIWARI )  
Member (A)

  
( M.A. KHAN )  
Vice Chairman (J)

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